

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH CHANDIGARH

2.O.A. No. 060/01140/14

Bhim Singh Vs. U.O.I & Others

23.12.2014

Present: Mr. K.K. Saini, counsel for the applicant

1. After arguing for some time, learned counsel for the applicant prays that he may be allowed to withdraw the O.A., with liberty to file it afresh with better particulars.
2. Ordered accordingly.

(UDAY KUMAR VARMA)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)